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ITEM NO.45

COURT NO.4

SECTION IIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6361/2005

(From the judgement and order dated 27/09/2005 in CRLA No. 165/1995 of The HIGH COURT OF

BOMBAY)

SANDHYA JADHAV

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for bail and office report)

Date: 10/02/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. R.S. Lambat,Adv.

For Respondent(s)

Mr. V.N.Raghupati, Adv.

UPON hearing counsel the Court made the following

O R D E R

Prayer for bail is rejected. The matter is adjourned by two weeks for

final disposal.

al)

(Shashi Sareen)

(Vijay Aggarw

Court Master

Court Master